

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

Petition No. 205/2010

Sub: Petition under Section 79 of the Electricity Act, 2003.

Date of hearing : 20.1.2011

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Assam State Electricity Board, Guwahati

Respondent : Reliance Energy Trading Ltd., Mumbai

Parties present : Shri Karan Lahiri, Advocate, ASEB
Shri R.K.Mehta, Advocate, RETL

Learned counsel for the petitioner requested for two weeks time to enable it to file rejoinder to the reply filed by the respondent. The request was not opposed by the leaned counsel for the respondent.

2. The Commission accepted the request and directed the petitioner to file its rejoinder, with an advance copy to the respondent, latest by 11.2.2011.

3. The petition shall be listed for hearing on 15.2.2011.

Sd/-
(T.Rout)
Joint Chief (Law)